

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

16. 04.02.02.

Adjourned to 07.03.02 with
 OA. 61/00 for consideration of
 MA. 1028/01. Counter to MA. be
 filed in the meantime.

✓
 vice-chairman
 1/2
 Member (J.)
 ✓

MA. 1028/01 for
 consideration.
 Counter to MA. will
 be filed.

Qd7 to 7.3.02

✓
 6.3.02

Reel

17. 07.03.2002

As per the order passed in
 separate sheet attached to O.A. No. 61/2000,
 the OA is disposed of.

MA No. 1028/2001 is disposed of
 as not being pressed.

✓
 Member (Judicial)